

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 204 OF 2013**

Friday, this the 26<sup>th</sup> day of July, 2013

**CORAM:**

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Anish Kumar S  
Postman, Pattom Palace PO  
Thiruvananthapuram – 695 004  
Residing at Harisree, CMC Lane  
Nalanchira PO  
Thiruvananthapuram – 695 015 ... **Applicant**

(By Advocate Mr.Vishnu S Chempazhanthiyil)

versus

1. The Senior Superintendent of Post Offices  
Thiruvananthapuram North Postal Division  
Thiruvananthapuram – 695 001
2. Union of India represented by its  
Chief Postmaster General  
Kerala Circle  
Thiruvananthapuram ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

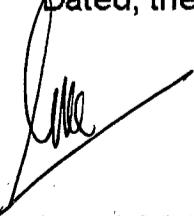
The application having been heard on 26.07.2013, the Tribunal on the same day delivered the following:

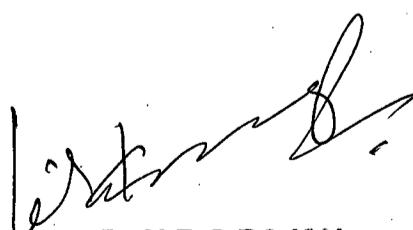
**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

The grievance of the applicant has been administratively redressed. As such the OA is **closed**. No costs.

Dated, the 26<sup>th</sup> July, 2013.

  
K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER  
VS

  
Dr.K.B.S.RAJAN  
JUDICIAL MEMBER